

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 12688-12689/2019

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

LAXMI PRAKASH

Respondent(s)

IA No. 124672/2019 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

IA No. 76660/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 76661/2019 - EXEMPTION FROM FILING O.T.

IA No. 76663/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 14-11-2019 These matters were called on for hearing today.

For Petitioner(s)

Ms Shreyase Agrawal, Adv.
Ms. Garima Prashad, AOR

For Respondent(s)

Mr. Nikhil Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is granted four weeks time for filing counter affidavit.

List again on 24.1.2020.

ANIL LAXMAN PANSARE
Registrar